

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Rajiv Ranjan, Additional Principal Judge, Additional Family Court, Bermo at Tenughat, Bokaro.
2. Mr. Rajesh Sinha, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro.
3. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bermo at Tenughat, Bokaro.
4. Mrs. Kalpana Hazarika, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Chaibasa.
5. Mr. Prem Shankar, District & Additional Sessions Judge, Chatra.
6. Mr. Rakesh Chandra, District & Additional Sessions Judge, Chatra.
7. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.
8. Mr. Amresh Kumar, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Daltonganj.
9. Mr. Abhimanyu Kumar, District & Additional Sessions Judge, Daltonganj.
10. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltongaj.
11. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
12. Mr. Sanjeev Bhatia, District & Additional Sessions Judge, Deoghar.
13. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
14. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dhanbad.
15. Mr. Shwaymbhu, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
16. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
17. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum- Special Court, Elected MP & MLA, Dhanbad.
18. Mr. Laxman Prasad, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Dumka.
19. Mr. Sanjeev Kumar Singh, District & Additional Sessions Judge, Garhwa.
20. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Nagar Untari, Garhwa.
21. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
22. Mr. Piyush Srivastava, District & Additional Sessions Judge, Giridih.
23. Mrs. Neerja Ashri, District & Additional Sessions Judge, Giridih.
24. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
25. Mr. Anjanee Anuj, District & Additional Sessions Judge, Gumla.
26. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Hazaribagh.
27. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge-cum-Special Judge, Land Acquisition, Hazaribagh.
28. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.

29. Mr. Deepak Malik, District & Additional Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh.
30. Mr. Rajendra Kumar Sinha, District & Additional Sessions Judge, Jamshedpur.
31. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
32. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Ghatshila, Jamshedpur.
33. Mr. Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamtara.
34. Mr. Satyakam Priyadarshi, District & Additional Sessions Judge, Khunti.
35. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Koderma.
36. Mr. Tarun Kumar, District & Additional Sessions Judge, Koderma.
37. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
38. Mr. Arvind Kumar No. 2, District & Additional Sessions Judge, Lohardaga.
39. Mr. Choudhary Ahsan Moiz, District & Additional Sessions Judge, Pakur.
40. Mr. Sanjay Pratap, District & Additional Sessions Judge, Ramgarh.
41. Mrs. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi.
42. Mr. Vishal Srivastava, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
43. Mr. Dinesh Kumar, Additional Judicial Commissioner-cum-Special Court, Elected MP & MLA, Ranchi.
44. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
45. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Special Judge, CBI (Other than AHD Scam), Ranchi.
46. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
47. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.
48. Mr. Sanjay Kumar Dubey, District & Additional Sessions Judge, Rajmahal, Sahebganj.
49. Mr. Kankan Pattadar, District & Additional Sessions Judge, Seraikella Kharsawan.
50. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Chandil, Seraikella Kharsawan.

Subject: - Nomination of **50 District Judges (half of the cadre) (R-11)** {those officers whose names are not in the list of training programme of (R-10) on 20th -21st August, 2022}, for participating in **two days Refresher Training Programme in Civil Matters with CIS Training for District Judges (R-11), scheduled to be held on 27th and 28th August, 2022.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the **aforesaid Training Programme scheduled to be held on 27th and 28th August, 2022 at Judicial Academy Jharkhand, Ranchi.**

The topics proposed to be covered are:-

- Order 41 CPC (Appeal against Original Decree) r/w section 96, 97, 99, 99A of CPC.
- Order 43 CPC (Appeal against orders) Section 104-108 CPC & appeal by indigent persons (O.44).

- Letter of Administration & Probate: Scope & Jurisdiction and compliance after grant of Probate/Letters of Administrations.
- Land Acquisition & fair compensation.
- Power of Appellate Court, Production of documents, framing of issues & remand.
- Appreciation of evidence in civil matters.
- Discussions on the important provisions of C.N.T. Act, S.P.T. Act & Customary Laws prevalent in tribal society.
- Discussion on the latest case laws & direction of Hon'ble High Court & Supreme Court on Civil Laws / any other topic.

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 26th August, 2022 till the evening of 28th August, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 27th August, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid Training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher Training programme.

Further, no individual request seeking permission to attend the Training programme as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Dated, Ranchi, the 16/08/2022

Memo No. 2957 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


16.8.22
Registrar (Administration)